

2. The Myanmar authorities had sought a flag meeting between high authorities of the two countries. Government responded promptly as soon as the incident was reported and in pursuance of the Myanmar Government's request a meeting was held on 15th Oct., between senior Government officials of the two countries. The State Government of Manipur have instructed the District Administration to investigate the case so as to bring the culprits to book if they are on Indian soil and to ensure maintenance of peace and tranquility in the area.

3. Government are committed to ensuring that there is peace and normalcy and that border trade between India and Myanmar is allowed to continue uninterrupted.

Foreign Militants

*18. SHRI KRISHAN LAL SHARMA : Will the PRIME MINISTER be pleased to state:

(a) whether foreign militants operating in the Kashmir Valley have now established their new bases in the outskirts of Srinagar;

(b) if so, the details thereof; and

(c) the number of clashes which took place between the security forces and the foreign militants since their concentration in the outskirts of Srinagar?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (c) As per available reports, no new bases of foreign militants, have been established in the outskirts of Srinagar. The security forces are however vigilant and are taking all necessary steps to contain the activities of militants/foreign militants in J&K including Srinagar and its outskirts. It is not possible to indicate the precise number of clashes between the Security Forces and the foreign militants exclusively, yet the number of foreign militants arrested or killed from January, 1990 to Sept., 1997 is 136 and 645 respectively.

[*Translation*]

MPLADS

19. DR. M.P. JAISWAL : Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that works under the MPLAD Scheme are being got done by District Magistrates without the approval of concerned Members of Parliament;

(b) if so, the details of such cases which have been brought to the notice of the Union Government during the last two years along with the name of the constituencies where these works have been got done; and

(c) the action taken by the Government against those who are responsible for the same?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRIMATI RATNAMALA D. SAVANOR) : (a) and (b) Three cases of work reportedly got done by the District Heads of Jalandhar, Morena and Mirzapur without the recommendation of the concerned Member of Parliament have been brought to the notice of the Govt.

(c) The matter has been taken up with the State Governments and collectors concerned for appropriate action.

Population Control

*20. SHRI JAGAT VIR SINGH DRONA : Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that many States such as Uttar Pradesh have failed to control population inspite of spending million of rupees on Family Planning Programmes;

(b) whether ambitious schemes have been started with the assistance from the Union Government and foreign agencies during the last two years but these proved flop in controlling population; and

(c) if so, the details thereof alongwith the remedial steps being taken by the Union government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) The National Family Welfare Programme has been able to achieve significant reduction in Birth Rate in the country as a whole. The Birth Rate in the country declined from 41.7 per thousand in 1951-61 to 27.4 in 1996. The progress has, however, been uneven, with States like Uttar Pradesh (Birth Rate 34.0 in 1996), Bihar (32.1), Rajasthan (32.3) and Madhya Pradesh (32.4) still having a high Birth Rate.